

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.08/(MAH)/2011
CA No.

CORAM:

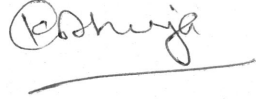
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017

NAME OF THE PARTIES: Mr. Girish P. Lotia
V/s.
M/s. Rang Sharda Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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5	Adv. K.S Shrija for Adv. Satyan Issrani	Adv for Respondents	
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ORDER

CP No.08/397-398/CLB/MB/MAH/2011

1. On the basis of the Precipe dated 13.02.2017, matter is enlisted for hearing on **06.03.2017**.
2. The Learned Counsel present for Respondent is directed to inform the other side the next date of hearing.

14.02.2017.

Sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)